

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1530
TO BE ANSWERED ON 26.07.2018

WAGE RATES UNDER MGNREGS

**1530. SHRI FAGGAN SINGH KULASTE:
SHRI GANESH SINGH:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether minimum wages under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) are same across the country;
- (b) if so, the details thereof, State/UT-wise;
- (c) the details of funds allocated and expenditure incurred under the said scheme during the last five years in the country, State/UT-wise including Madhya Pradesh;
- (d) whether the provisions of the Bonded Labour System (Abolition) Act are being violated in the States where the wages are lower than minimum rates prescribed under MGNREGS;
- (e) the reasons for differential rates of wages in Madhya Pradesh and its border areas despite having similar geographical conditions; and
- (f) whether the Government proposes to implement uniform wages in these States and if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a),(b), (d) & (e): As per section 6(1) of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005, the Ministry of Rural Development notifies MGNREGA wage rates every year for all States/UTs. To compensate the MGNREGA workers against inflation, the Ministry of Rural Development revises the wage rates based on Consumer Price Index for Agricultural Labour (CPI-AL) every year for all States/UTs. The revised wage rates are made applicable from 1st April of the year. MGNREGA wages are paid based on measurement of work done i.e. piece rate basis. Every State has its defined Schedule of Rates on the basis of which the work output is defined and used to calculate the wages for MGNREGA beneficiaries. The actual wage payable is calculated based on the output of the worker. State-wise prevailing minimum wage rates under MGNREGA during the current FY 2018-19 are given at **Annexure-I**.

(c): MGNREGA is a demand driven wage employment programme. Hence no State/UT-wise allocation of fund is made. State/UTs-wise details of central fund released and expenditure including Madhya Pradesh under MGNREGS during the last five years are given at **Annexure-II**.

Annexure-I referred in reply to parts (a),(b), (d) & (e) of Lok Sabha Unstarred Question No. 1530 dated 26.07.2018

State/UT-wise wage rate under MGNREGA

No.	State/ Union territory	Wage rate in Rs. per day w.e.f 1st April, 2018
1	Andhra Pradesh	Rs. 205.00
2	Arunachal Pradesh	Rs.177.00
3	Assam	Rs.189.00
4	Bihar	Rs.168.00
5	Chhattisgarh	Rs.174.00
6	Gujarat	Rs.194.00
7	Goa	Rs.254.00
8	Haryana	Rs.281.00
9	Himachal Pradesh	Non-scheduled Areas-Rs. 184.00 Scheduled Areas-Rs. 230.00
10	Jammu and Kashmir	Rs.186.00
11	Jharkhand	Rs.168.00
12	Karnataka	Rs.249.00
13	Kerala	Rs.271.00
14	Madhya Pradesh	Rs.174.00
15	Maharashtra	Rs.203.00
16	Manipur	Rs.209.00
17	Meghalaya	Rs.181.00
18	Mizoram	Rs.194.00
19	Nagaland	Rs.177.00
20	Odisha	Rs.182.00
21	Punjab	Rs.240.00
22	Rajasthan	Rs.192.00
23	Sikkim	Rs.177.00
24	Tamil Nadu	Rs.224.00
25	Telangana	Rs.205.00
26	Tripura	Rs.177.00
27	Uttar Pradesh	Rs.175.00
28	Uttarakhand	Rs.175.00
29	West Bengal	Rs.191.00
30	Andaman and Nicobar	Andaman District Rs. 250.00
		Nicobar District Rs. 264.00
31	Dadra and Nagar Haveli	Rs.220.00
32	Daman and Diu	Rs.197.00
33	Lakshadweep	Rs.248.00
34	Puducherry	Rs.224.00
35	Chandigarh	Rs.273.00

Annexure-II referred in reply to part (c) of Lok Sabha Unstarred Question No. 1530 dated 26.07.2018

(Rs. in crore)

Sl. No.	State	Central Fund Release					Expenditure				
		2017-18*	2016-17*	2015-16	2014-15	2013-14	2017-18 Provisional	2016-17	2015-16	2014-15	2013-14
1	ANDHRA PRADESH	5139.48	3940.21	3073.80	2903.14	4750.49	6432.36	4568.71	4706.49	2881.23	5340.32
2	ARUNACHAL PRADESH	207.17	156.76	43.95	27.04	138.5267	225.70	156.25	66.24	35.09	95.82
3	ASSAM	1127.35	1254.60	878.30	500.23	573.4995	1531.37	1501.09	620.50	497.31	699.59
4	BIHAR	2474.32	1667.41	1024.12	959.68	1580.7067	2931.96	2192.51	1625.84	1060.85	2030.71
5	CHHATTISGARH	2911.54	2231.94	1063.41	1505.70	1446.0231	3311.51	2752.90	1282.95	1751.54	2023.64
6	GUJARAT	826.88	643.24	305.99	354.43	335.3002	894.77	742.14	428.61	470.19	488.50
7	HARYANA	301.41	287.71	124.71	167.15	376.8781	319.07	324.63	142.36	215.75	381.27
8	HIMACHAL PRADESH	588.24	388.61	396.10	355.43	477.9709	568.08	563.00	392.01	405.96	568.03
9	JAMMU AND KASHMIR	1254.18	804.09	558.02	521.71	603.1573	1169.93	837.70	767.39	390.53	764.38
10	JHARKHAND	1360.76	1679.14	978.80	724.33	621.4328	1530.05	1841.65	1331.43	1016.53	911.75
11	KARNATAKA	2964.49	2258.65	991.55	1716.87	1596.0681	3001.45	3309.59	1821.95	1663.53	2062.97
12	KERALA	1858.25	1582.49	1526.34	1587.58	1277.1093	1903.26	2422.90	1483.40	1616.77	1300.41
13	MADHYA PRADESH	3777.70	3448.92	2367.32	2451.63	1839.8244	4254.59	3648.28	2500.69	2808.41	2580.69
14	MAHARASHTRA	1863.50	1657.09	1238.35	799.52	1152.9202	2309.22	2094.76	1857.43	1608.90	1266.48
15	MANIPUR	158.53	343.70	255.32	219.97	231	195.08	369.80	231.22	267.13	254.76
16	MEGHALAYA	874.25	860.69	221.83	277.86	271.0621	1134.71	794.37	272.31	309.11	317.48
17	MIZORAM	201.55	144.51	285.17	111.41	244.7427	212.35	149.83	298.59	114.20	257.72
18	NAGALAND	1107.39	501.53	266.66	113.05	292.148	965.17	618.73	194.85	157.82	294.80
19	ODISHA	2203.67	1895.27	1479.41	1035.30	757.5284	2506.20	2136.09	2051.51	1059.86	1281.68
20	PUNJAB	621.41	490.73	245.33	189.48	226.1548	638.47	533.74	300.27	212.45	258.85
21	RAJASTHAN	4728.28	4818.17	2695.83	2976.10	2059.4332	5145.18	5154.87	3267.39	3251.30	2624.73
22	SIKKIM	106.36	132.63	86.23	73.86	106.8417	124.64	137.56	95.22	76.43	108.89
23	TAMIL NADU	5856.44	4552.78	5470.37	3781.80	4690.2112	6358.69	5677.92	6027.54	3623.99	3903.44
24	TELANGANA	2548.07	1806.85	1824.85	1919.96	-	2788.21	2112.56	2407.34	1929.98	-
25	TRIPURA	407.41	1016.29	1358.94	636.62	943.6649	466.50	1200.34	1371.40	816.97	1074.76
26	UTTAR PRADESH	3702.24	3915.85	2695.69	2513.41	2896.3901	4503.79	4254.95	2976.13	3128.03	3446.18
27	UTTARAKHAND	718.65	514.35	450.77	286.36	330.005	692.57	720.29	492.56	322.66	380.63
28	WEST BENGAL	5960.36	5377.23	4711.74	3744.95	2894.3819	7917.77	7246.04	4846.00	3995.64	3724.04
29	ANDAMAN AND NICOBAR	9.66	8.01	10.36	13.02	19.18096	4.17	2.68	3.99	9.75	17.56
30	GOA	0.56	4.26	2.47	1.38	2.0586	2.87	4.00	3.01	4.57	2.97
31	LAKSHADWEEP	0.27	0.00	0.12	0.45	0.1693	0.20	0.20	0.30	0.71	0.74
32	PUDUCHERRY	15.69	3.47	12.93	7.40	8.7998	14.56	11.01	9.18	6.50	11.37
	Total	55876.07	48387.16	36644.80	32476.87	32743.68	64054.44	58081.07	43876.09	35709.68	38475.15

* Including Rs.56268.00 lakh of failed FTOs of all NeFMS State/UT during financial year 2016-17. After excluding the amount of failed FTOs,

**including Rs.136890.498 lakh deducted against wage expenditure on account of rejected transaction amount credited back.

